

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3178
ANSWERED ON:15.03.2011
EXPORT OF SUGAR
Agarwal Shri Rajendra;Rajesh Shri M. B.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) the total quantum of sugar exported and imported during each of the last three years alongwith the agencies involved therein; and
- (b) the details of the procedure/policy followed by the Government for authorising these agencies to deal with export and import of sugar?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) & (b): Government did not import / export sugar on its account during last three years. However, the Government with a view to augment availability of sugar in 2008-09 and 2009-10 sugar seasons, allowed duty-free import of sugar from 17.04.2009 under Open General Licence (OGL). Initially, Government permitted duty-free import of white/refined sugar upto 1 million tons by four central agencies viz., STC, MMTC, PEC and NAFED as per their commercial decisions. Later on duty-free import was also opened up to other Central/State Government agencies and Private Trade and the cap of 1 million was also removed. Presently, this facility is in force upto 31.03.2011.

As per Directorate General of Commercial Intelligence and Statistics (DGCIS), Kolkata quantity of sugar imported/exported during each of last three years is given below:

Sugar Season (Oct.-Sept.)	Quantity Imported (in MTs)	Quantity Exported (in MTs)
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2007-08	0.004	58.23
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2008-09	10.97	2.17
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2009-10	19.42	2.37
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